

ANNEXURE-1**(Claims of Secured Financial Creditors belonging to any class of creditors)**

Name of the Corporate Debtor: M/s Shriram Skill and Education Limited

Date of Commencement of CIRP: 08.08.2025

List of Creditors updated as on: 31.03.2026

S.No.	Name of Creditors	Amount Claimed	Amount of Claim Admitted (Provisionally)	Nature of Claim	Amount covered by Security Interest	Whether related party	% Voting share in CoC	Amount of contingent claim	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	Punjab National Bank	₹ 1,71,19,17,590.89	₹ 1,71,19,17,590.89	Financial Creditor	Yes	No	88.78%	₹ 0.00	₹ 0.00	₹ 0.00	Primary Security: Hypothecation of Stock, Book Debts, and other current assets, both present and future of Shriram New Horizons India Limited (SRNH) and Shriram Infomedia Limited. Other Security: Hypothecation of entire stocks of raw material, stock in process, finished goods, consumable stores and spares, and all other current assets of the borrower. Hypothecation of entire Book Debts, arising out of credit sale transaction of manufacturing goods, exclusively to PNB.
2	National Skill Development Corporation	₹ 5,19,57,096.00	₹ 5,19,57,096.00	Financial Creditor	Yes	No	2.70%	₹ 0.00	₹ 0.00	₹ 0.00	The total amount of the claim is payable by the Corporate Debtor jointly and severally along with the Principal Borrower. For sake of abundant clarity, it is stated that for disbursing the loan amount, the Principal Borrower entered into the following additional security documents: a. Deed of Hypothecation dated 30.10.2013 in favour of Financial Creditor; b. Deed of Assignment dated 30.10.2013 in favour of Financial Creditor.

3	Genesis Finance Private Limited	₹ 45,00,15,854.96	₹ 16,43,34,124.35	Financial Creditor	Yes	No	8.52%	₹ 0.00	₹ 28,56,81,730.61	₹ 0.00	Secured by way of 1st Charge upon the Land comprised in the revenue estate of Village Mohna, Sub Tehsil Mohna, District Faridabad bearing Khewat/Khata No. 460/535, Rect. No. 93, Kila No. 4/82(3-12), 5(6-13), 6/1(5-9), 7/1(0-2), 15/2(0-5), Rect. No. 94, Kila No. 1/1(3-7), 2/1(5-11), 9/2(6-13), 10/2(6-3), 11/2(6-0), 12(8-0), 17(8-0), 18(8-0), 19/1(6-8), 20/1(0-8), 23/2(6-15), 24(7-9), 25(8-0), 26(0-11), Rect. No. 127, Kila No. 3/2(0-18), 4/2(7-2), 5(8-0), 6/1(6-8), 7/1(1-6), IS): Total No. 26, Total land measuring 130 Kanai 13 Marla as per Revenue Record (Jamabandi) Year 2003-04. The original documents were deposited by the Corporate Debtor with the Claimant as per the Loan Agreement 1 on 04.04.2016.
	TOTAL	₹ 2,21,38,90,541.85	₹ 1,92,82,08,811.24	Financial Creditor	No	No	100.00%	₹ 0.00	₹ 28,56,81,730.61	₹ 0.00	NA